

36

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/16/ (IB)/2017
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1. M. RATHINAKUMAR
9283322094

PLS for
RESPONDENT

M. Ravi.

2. AMT V. KATARIA

COUNSEL FOR PETITIONER

ORDER

Counsel representing both the parties are present. Time extended at request for submitting arguments by both the counsel. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)